

(7) (b)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

OA-1379/98
MA-1016/99

New Delhi this the 20th day of August, 1999.

Hon'ble Smt. Lakshmi Swaminathan, Member(J)

Sh. Nitya Nand Sarkar,
S/o late Sh. B.C. Sarkar,
R/o 1198, Sector-28,
Faridabad(Haryana). Applicant

(Sh. A.K. Bhardwaj through proxy counsel
Sh. M.K. Bhardwaj)

versus

1. Union of India through
its Director General,
CPWD, Nirman Bhawan,
New Delhi.
2. The Project Manager,
GTBMC & H Project,
PWD, GNCT Shahdara,
Delhi-95. Respondents
3. The Supdt. Engineer,
CPWD Circle-4,
MSO Building,
I.P. Estate,
New Delhi. Respondents

(Sh. Raj Singh through proxy counsel Sh. K.K.
Singh)

ORDER(ORAL)

Shri M.K. Bhardwaj, learned proxy counsel
for the applicant seeks permission to withdraw this
O.A. and to pursue other remedies, if so advised,
in accordance with law.

2. OA-1379/98 together with MA-1016/99 is
accordingly dismissed as withdrawn, with liberty to
the applicant to pursue such remedies as are
available in law.

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Member (J)

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